

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

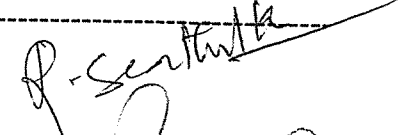
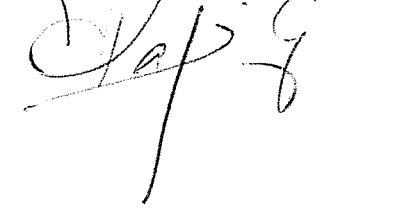
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02/08/2019

PRESENT: SHRI B S V PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/525/2019
NAME OF THE PETITIONER(S) : THE PRECISION SCIENTIFIC CO
NAME OF THE RESPONDENT(S) : ABC TECHNO LABS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. SENTHU KUMAR	Counsel for Petitioner	
2)	G. RAJA	Counsel for Resp	

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[IBA/525/2019]

ORDER

On the Withdrawal Memo filed by the Operational Creditor counsel, this IBA/525/2019 is hereby **dismissed as withdrawn**.

sd -
[S. VIJAYARAGHAVAN]
Member (Technical)

sd -
[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs